

(Open Court)

***CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD***

This the **07th** day of **March, 2018**

Present:

**HON'BLE DR. MURTAZA ALI, MEMBER-J.
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER-A.**

**C.C.P NO. 330/00022/2016
IN
O.A NO. 330/995/2012**

Dheeraj Kumar Shukla, A/A 49 years Son of Late Shri C.D. Shukla, Working as Lower Division Clerk, In the office of Garrison Engineer (W), Jabalpur State of M.P. and Permanent Resident of House No. 37/16, Raksha Vihar Colony, Shyam Nagar, Kanpur-208013.

.....Applicant.

V E R S U S

1. Major General Ajay Kumar Wadhwa, Chief Engineer (HQ) Central Command, Lucknow-226002.
2. Sameerudin, I.D.S.E. Garrison Engineer (I), R & D Military Engineer Services, D.M.S.R.D.E. Complex, G.T. Road, Kanpur (U.P.)

..... Opposite Parties

Present for the Applicant : Shri Rakesh Verma

Present for Opposite Parties: Shri R K Srivastava

ORDER

(Delivered by Hon'ble Dr. Murtaza Ali, Member-J)

Learned counsel for the applicant has made a statement at the Bar that the order of this Tribunal

dated 26.05.2015 has been complied with and he does not wish to press this CCP.

2. Having regard to the statement of the counsel for the applicant, contempt proceeding is dropped and the notices issued respondents are discharged.

Member-A

Member-J

Anand...